

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**SPECIAL BENCH, (COURT-II)**

**(IB)-702/ND/2018**

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.01.2020**

**NAME OF THE COMPANY: Super Print Services V/s. M/s. Xalta Food and  
Beverages Pvt. Ltd.**

**SECTION: 9 of IBC, 2016.**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

**Present :** None

**ORDER**

Ld. Counsel for the Applicant being the COC submits that the main Petition is coming up for consideration on 29<sup>th</sup> January 2020.

List this case on 29<sup>th</sup> January 2020.



**(L. N. Gupta)  
Member (T)**



**(Dr. Deepti Mukesh)  
Member (J)**